NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.43/(MAH)/2004 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.02.2017

NAME OF THE PARTIES: M/s. Tresories Trades Pvt. Ltd.

V/s.

M/s. Club Cabana Recreation Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 247(1A) of the Companies Act 1956.

S. No.

NAME

DESIGNATION

SIGNATURE

Sagar Ghogres
Apurra Gupte

1/6 Hariani & co. For the Resp. No.1, 2.

Me Vyom Shah My Manisha Viskhare Ms Suvaena Ambre

Jos Petitioner.

A. Mr. Freden Devitue, Senior Advocal Ms. Hemlata Jain Adu. Mr. Raghan Gipte, Adv. ille Wadia Ghardya la. for Repondent Nos. 3105

... Contd. on Page No 2...

ORDER CP No.64/397-398/CLB/MB/MAH/2002 CP No.43/397-398/CLB/MB/MAH/2004

- 1. The Learned Representatives of both the parties are present.
- 2. From the side of the Petitioner, it is stated that an Application No. 124/14; seeking amendment in the Petitioner; is pending for disposal before this Bench. The same is required to be heard on the next date of hearing.
- 3. Adjourned to 21^{st} March, 2017. CP Nos. 64/2002 & 43/2004 also be placed on board. Sd/-

20th February, 2017.

M.K. SHRAWAT.
MEMBER (JUDICIAL)